NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.105/ BB/2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For filing objections	Rule-7 of IB	Mack Telecom Services Pvt. Ltd. Vs Mr. Ganesh Das

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

DUSHTANATHA KUMAR

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Operbind Credius NO. 15

Teeranh .T. 888034,588

ORDER

Counsel for Petitioner is present. Counsel for Operational Creditor M/s. TCS Company is present. Again he requested time for filing objections. Time extended as a last chance. List it on 06.03.2018. No adjournment will be given.

Member (T)

Member (J)